GOVERNMENT OF INDIA FINANCE LOK SABHA

UNSTARRED QUESTION NO:2113
ANSWERED ON:12.08.2011
PUBLICATION OF TOP SECRET DOCUMENTS
Rathwa Shri Ramsinhbhai Patalbhai

Will the Minister of FINANCE be pleased to state:

- (a) whether 'Top Secret' documents of Directorate General of Income-tax have been publicized during the recent time; and
- (b) if so, the details thereof and the action taken thereon during the last three years and current year?

Answer

MINISTER OF STATE IN THE MINISTRY OF FINANCE(SHRI S.S. PALANIMANICKAM)

(a) and (b): The Income Tax Department consists of various Directorates General of Income Tax apart from other field formations. The Directorates General of Income Tax inter alia include Administration, Exemptions, Human Resource Development, Investigation, Vigilance, Legal & Research, International Taxation, National Academy of Direct Taxes (NADT).

Publication of 'Top Secret' documents is not mandated as per provisions of law.